

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 1060/2016  
CA NO.

CORAM:

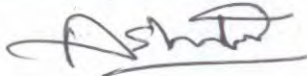

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Radiant Complast Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394


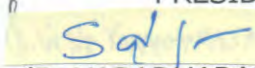
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Ashutosh Gupta	Advocate	Petitioner	
2.	Chetana Kandpal	Company Prosecutor	Official Liquidator	Chetana
3.	C. BALOONI	Company Prosecutor	for RD(R)	

**ORDER**

Learned counsel for the RD seeks two weeks time to file the report. Let the report be filed within two weeks with a copy in advance to the counsel for the petitioner. Learned counsel for the petitioner states that the record required by the OL shall be produced within one week to enable him to file his report. The report by the OL shall be filed within two weeks.

Any affidavit by the petitioner in pursuance of the reports of RD & OL may also be filed within a week of the filing of report by them.

List for arguments on 31.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (J)